BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 84/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

Name of the Company:

Edelweiss Asset Reconstruction Co. Ltd.

V/s.

Kalptaru Alloys Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Achieve Francoi

Learned Advocate Mr. Baiju Bhagat present for Applicant/Financial Creditor. Learned Advocate Mr. Ritesh Patadia present for Respondent.

Respondent counsel requested time till 30.08.2017 to file objections and argue the matter.

Respondent shall file objection on 30.08.2017 serving a copy to the applicant on 29.08.2017 todays evening.

List the matter on 30.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of August, 2017.